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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.155/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Fatema Begumee Adi  
 2. Swapna Choubey Adi  
 3. Mohan Lal Gorakhsingh }  
 Respondents

Sd/  
20/11/17

1. CS. SANJAY KUMAR GUPTA }  
 (P.C.S)  
 2. CS. ROHIT KUMAR KESHARI }  
 (P.C.S) PETITIONER  
 Rohit Keshari  
 20/11/17

**ORDER**

Ld. Counsel for the petitioner and the respondents are present.

Heard the part arguments of the Ld. Pr. CS for the petitioner in main petition as well as in I.A.No. 151/2017.

List on 21/11/2017.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)